

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar General)

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## ORDER

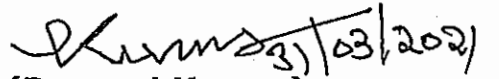
No.: 186 of 2021/RG

Dated: 31.03.2021

Hon'ble the Chief Justice has been pleased to order further appointment / postings of the Judicial Officers, whose services have been placed at the disposal of His Lordship in terms of High Court Order No. 184 of 2021/RG dated 30.03.2021, in the Registry , as shown in the table below:-

| S.No.                                       | Name of the officer.<br>S/Shri | Post against which the officer is<br>appointed/posted    |
|---|--------------------------------|--|
| <b>District Judge</b>                       |                                |  |
| 1.  | Ms. Nighat Sultana             | Registrar Inspection                                     |
| 2.  | Shahzad Azeem                  | Registrar Vigilance                                      |
| 3.  | Sham Lal Lalhal                | Registrar Inspection                                     |
| 4.  | Sobha Ram Gandhi               | Registrar Judicial, High Court Wing<br>Jammu             |
| 5.  | Gowher Majid Dalal             | Registrar Judicial, High Court Wing<br>Srinagar          |
| <b>Civil Judge (Sr. Division)/Sub Judge</b> |                                |  |
| 1.  | Amit Kumar Gupta               | Secretary, High Court Legal Services<br>Committee        |
| 2.  | Dinesh Gupta                   | Joint Registrar (Judicial), High Court<br>Wing Jammu     |
| 3.  | Ms. Archana Charak             | Joint Registrar, Inspection, High Court<br>Wing Jammu    |
| 4.  | Abdul Bari                     | Joint Registrar (Judicial), High Court<br>Wing Srinagar  |
| 5.  | Ms. Nusrat Ali                 | Joint Registrar, Inspection, High Court<br>Wing Srinagar |

**By Order.**

  
(Permod Kumar)  
Joint Registrar(Adm)

No: 7856-67/RG/GS

Dated: 31.03.2021

### Copy of the above forwarded to the:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
- Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
- Secretary to Government, Department of LJ&PA UT of J&K, Jammu.
- Secretary to Government, Law Department, UT of Ladakh.
- Registrar Vigilance, High Court of J&K, Jammu.
- Registrar Judicial, High Court of J&K, Jammu/Srinagar.
- Registrar Rules, High Court of J&K, Jammu.
- Member Secretary, J&K Legal Services Authority, Jammu.
- All Principal District & Sessions Judges of UTs of J&K and Ladakh.
- Concerned Officers \_\_\_\_\_  
..... for information and n/c.
- CPC e-Courts for information and uploading the same on the High Court Website for information of all concerned.
- Incharge Librarian, High Court of J&K, Jammu/Srinagar for Information and keeping the record of the same.

  
Joint Registrar(Adm)